

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8312/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR . & ORS.

Respondent(s)

Date : 22-09-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. G.R. Pandey, Adv.
 Mr. Shashank Dhaon, Adv.
 Mr. Adarsh Upadhyay, AOR

For Respondent(s) Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 2 to 4 have already filed the counter affidavit.

Await the return of the service of notice already issued to the respondent No.1.

Learned Counsel for the petitioner has failed to take steps in respect of Lrs. Of deceased respondent No.5 despite opportunities. However, in the interest of justice, one weeks time is granted to take fresh steps, failing which the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SANJAY PARIHAR
Registrar